

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 211 OF 2018 &**  
**IA NO. 995 OF 2018**

**Dated: 24<sup>th</sup> October, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Tata Prasanna Kumar**

**.... Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Balaji Srinivasan  
Ms. Pallavi Sengupta  
Ms. Shrishti Govil for R-2

**ORDER**

Ms. Pallavi Sengupta, learned Counsel, appearing for Mr. Balaji Srinivasan, appearing for the Respondent No.2 prays for another two days' time to enable her to take necessary instructions to make her submissions regarding compliance of the order dated 03.10.2018.

Submission made by learned counsel appearing for the Appellant, as stated above, is placed on record.

Relist this matter on **29.10.2018**, as agreed by the learned counsel appearing for the Appellant and the second Respondent.

**(S. D. Dubey)**  
**Technical Member**  
*PR/PK*

**(Justice N. K. Patil)**  
**Judicial Member**